

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

Contempt Petition No. 84 of 2008
IN
Original Application No. 228/2002

This 16th day of March 2009

HON'BLE MR. SHANKER RAJU, MEMBER (J)
HON'BLE DR. A.K. MISHRA, MEMBER (A)

Ramapati Tripathi, Aged about 68 years, S/o late Achyutanand Tripathi, R/o H.No. 568 Kha/93 Gitapalli P.S. Krishna Nagar, Lucknow, retired Office Supdt. Northern Railway, Loco Workshop Charbagh, District Lucknow.

.....Applicant

By Advocate: Shri B.P. Pandey.

Versus.

1. Sri Harsh Kumar, Chief Works Manager, Northern Railway, Loco Workshop, Charbagh, District Lucknow.

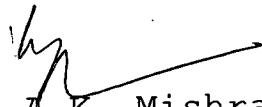
.....Respondent.

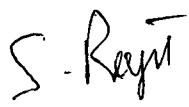
By Advocate: Sri. B.B. Tripathi for Shri N.K. Agarwal

ORDER

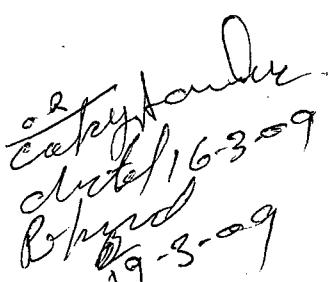
By Shanker Raju, Member-J

Compliance is done as per the directions given by our judgment and order dated 4.10.2004. Compliance report is taken on record. Contempt Proceedings are dropped. Notice stands discharged. No costs.


(Dr. A.K. Mishra)
Member-A


(Shanker Raju)
Member-J

Girish/-


contd/16-3-09
Rohind
19-3-09